

J

Crl.A.No. 877 OF 1998
ITEM No.MM(2)

Court No.4

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No.877 of 1998

STATE OF WEST BENGAL Appellant (s)

VERSUS

SADAN K. BORMAL & ANR.

Respondent (s)

Date : 12/04/2004 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Appellant (s)Mr. A. Subba Rao, Adv.
Ms. Sushma Suri, Adv.

For Respondent (s)Mr. Uma Datta, Adv.

UPON hearing counsel the Court made the following
O R D E R

List the matter tomorrow, i.e. 13th April, 2004.

(PAWAN KUMAR) (PREM PRAKASH)
COURT MASTER COURT MASTER